

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1732
ANSWERED ON - 15/03/2023**

SURVEY OF BAGDI, LOHAR AND BANJARA NOMADIC TRIBES

1732 #. SHRI NARAIN DASS GUPTA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that there are nomadic Bagdi, Lohar and Banjara families in different parts of the country who reside by the roadside and earn their living;
- (b) if so, whether Government provides basic facilities related to their living, livelihood, education and health; and
- (c) if not, whether Government would consider conducting a comprehensive survey of these nomadic families spread across the country?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) A National Commission for De-notified, Nomadic and Semi-Nomadic Tribes (NCDNT) was constituted by Government of India in February 2014, inter-alia, to prepare a state-wise list of castes belonging to De-notified, Nomadic and Semi-Nomadic Tribes. As per the report, a total of 1262 communities have been identified as De-notified, Nomadic and Semi-Nomadic communities across the country which inter-alia includes Bagdi, Lohar and Banjara Communities.
- (b) The Department has launched a scheme namely “Scheme for Economic Empowerment of DNT Communities (SEED)” for providing basic facilities to these communities.
- (c) Department of Social Justice and Empowerment through Niti Ayog and Anthropological Survey of India is conducting ethnographic studies of DNT Communities.
